

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-296-2020**

Quinta Coqueiro Co-op. Housing  
Maintenance Society Ltd.,  
Represented by Secretary,  
Leila Almeida & Ors.

... Petitioners

Versus

Registrar of Co-operative  
Societies & Ors.

... Respondents

Shri Jatin Ramaiya, Advocate for the Petitioners.

Shri J.P. Supekar, Advocate for the Respondent No.1.

Ms. Sapna Mordekar, Additional Government Advocate for the  
Respondent No.2.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 2 NOVEMBER 2020****P.C. :**

This matter concerns due registration of, as the petitioners' counsel puts it, a fully functional society.

2. It seems the respondent no.1 has already entered his appearance. Let the matter stand over on 27.11.2020.

3. In the meanwhile, the arrangement as was prevailing before the trial Court, before it dismissed the petitioner's appeal, shall continue.

4. Issue notice to the other respondents than the first respondent.

**DAMA SESHADRI NAIDU, J.**

NH